

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.418/2003

Tuesday, this the 25th day of February, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Smt. R. Mithra, PGT (Physics)
(Under suspension)
Kendriya Vidyalaya Sangathan
Meerut Cantt., Meerut (UP)

(By Advocate: Shri Anil Srivastava)

..Applicant

Versus

1. Kendriya Vidyalaya Sangathan
through Joint Commissioner (Admn)
18, Institutional Area,
SJS Marg, New Delhi-16

2. Assistant Commissioner
Kendriya Vidyalaya Sangathan,
Regional Office,
Dehradun, Uttranchal

3. P.R. Verma
Principal and Inquiry Officer
Kendriya Vidyalaya
IVRI, Izatnagar, Bareilly

..Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for the applicant states that
admittedly this Tribunal (Principal Bench) does not have
the jurisdiction. Resultantly, he seeks to withdraw the
application.

2. Subject to aforesaid, OA is dismissed as
withdrawn without expressing any opinion on the merits.

(Govindan S. Tampi)
Member (A)
/suril/

(V.S. Aggarwal)
Chairman